

DIVISION BENCH

ITEM NO.129

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CP (IB) No.42/ALD/2022

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 29th April, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	ALMIGHTY INFRAHEIGHTS PRIVATE LIMITED V/S BHOLA SINGH JAIPRAKASH CONSTRUCTION LTD.
UNDER SECTION	9 IBC

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Shubham Agarwal, Adv.

: For Operational Creditor

Sh. Abhishek Mishra, PCS

: For the Operational Creditor

ORDER

Ld. Counsels representing the parties are present.

- 1.** Ld. Counsel, Sh. Abhishek Mishra representing the Corporate Debtor seeks and is granted time to address the argument.
- 2.** Let the matter be adjourned for further hearing on 5th June, 2024.

-Sd-

**(Ashish Verma)
Member (Technical)**

-Sd-

**(Praveen Gupta)
Member (Judicial)**

29th April, 2024

*Avaneesh Kumar Singh
(Stenographer)*